

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 321/2013
CA NO.

CORAM:

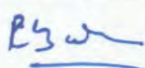
PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017


NAME OF THE COMPANY: Pasco Software 1 Park Ltd.


SECTION OF THE COMPANIES ACT: 101-104

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------|-----------------------|----------------|--|
| 1. | C. BALOONI | COMPANY PROSECUTOR | FIR RD (NR) |  |

ORDER

None appears for the Petitioner. For the appearance of the Petitioner, the matter is adjourned to 27.02.2017.


(S.K.MOHAPATRA)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER(JUDICIAL)